

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. NO. 1533/98  
MA 1603/98

20

New Delhi this the 15th day of February 2001

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Raj Kumar,  
S/o Shri Dalip Singh,  
Roll No. 1225197,  
R/o Village & P.O. Chiri,  
Distt. Rohtak, Haryana

2. Joginder Singh,  
S/o Shri MatuRam,  
Roll No. 1234265,  
Village & P.O. Barda,  
Distt. Mahender Garh  
Haryana.

Applicants

(By Advocate: Mrs. Harvinder Kaur, Proxy for Shri Jog Singh)

Versus

1. Union of India  
Through Secretary,  
Ministry of Personnel & Public Grievances,  
Department of Personnel & Training,  
North Block, New Delhi.
2. Secretary,  
Staff Selection Commission,  
CGO Complex, Lodhi Road,  
New Delhi.
3. The Commissioner of Police,  
Police Headquarters,  
MS Building,  
Delhi Police Headquarters,  
Delhi-110 002.
4. Deputy Director (NR),  
Staff Selection Commission,  
CGO Complex,  
Lodhi Road, North Block,  
New Delhi.

(By Advocate: Shri VSR Krishna)

O R D E R (Oral)

Hon'ble Shri S.R. Adige, VC (A)

Heard:

The O.A. is disposed of strictly in terms of  
Hon'ble Supreme Court's order dated 26.7.1996 in SLP(c)

. 2.

(21)

Nos. 16356-16358/96 in Vijay Pal & Ors. Vs. Union  
of India & Ors (Ann A-2)

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S. R. Adige

Vice Chairman (A)

\*Mittal\*